eCommittee, Supreme Court of India

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Fax No. 011-24632074 email: ecommittee@indianjudiciary.gov.in, web:www.ecommittee.nic.in

Application Form for Email Account for Judicial Officers under NIC mail domain indianjudiciary.gov.in

Instructions: Please give all dates in DDMMYYYY format i.e. 15081947 for 15th August, 1947. All fields are compulsory. Put a tickmark (√) in Gender, Cadre & Yes/No replies. Please read the terms & conditions. **This form will be processed only if printed on both sides of the paper.**

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others; the user shall be held personally and solely responsible for not keeping the confidentiality of the official information and in that case technical support staff, NIC or E-Committee shall not be held responsible.

3. Users should not open any attachments unless, they have come from a known and reliable sender. The mails which are not relevant to the users, should be deleted without opening as the attachments might contain harmful software which may corrupt computer system/data.
4. Users may install the personal firewall software to secure their machine and e-mail traffic. It is advisable that email service is accessed on the computers having proper virus/ malware/spyware protection software installed.
5. NIC and/or eCommittee are not responsible for the contents that are being sent as part of the mail. The views expressed are solely that of the originator. Any account being misused shall be deactivated forthwith and suitable action shall be initiated.
6. NIC e-Mail Service is provided over secure channels only i.e. WEBmail is over HTTPS (tcp port 443), POP service is over POP3S (tcp port 995), and SMTP service is over SMTPS (tcp port 465). Users are required to suitably modify the mail client software settings accordingly to use the service.
7. NIC will take all possible measures to prevent data loss, however, due to unforeseen circumstances, if it happens, NIC/eCommittee shall not be held responsible for the same. Users are responsible for saving email messages as they deem appropriate. Messages will be automatically purged from folders as follows: Inbox – 1 year, Sent - 120 days, Trash -10 days, ProbablySpam – 15 days. Email account will be deactivated, if not used for 90 days. Email account will be deleted after a period of 9 months from the date of deactivation if no request for activation is received. User shall have to use the email account regularly.
8. The email account shall be deactivated/deleted on retirement/resignation (or end of service for any other reason whatsoever) of the applicant. The applicant shall not use the email account after retirement/resignation (or end of service for any other reason).
9. Users can contact NIC's 24x7 support for assistance on phone No.011-24360088/24360084/ 24305101/24305099 or through mail to support@nic.in

I have gone through the above terms & conditions and agree to follow the same. Please create email account as applied hereinabove.

Place: (Signature of the Judicial Officer)
Date: - -2011. (Seal/Stamp of the Judicial Officer) Name:( )

For the use of High Court

This Judicial Officer is discharging his/her duties on the post as mentioned in this form. This form is hereby forwarded with request to create the email account as applied hereinabove.

Place: Central Project Coordinator,
Date: - -2011. (Seal/Stamp of High Court) eCourts Project

For the use of eCommittee

Email ID allotted: | | | | | | | | | | | | | | | | | | | | | | | | | @indianjudiciary.gov.in

Indianjudiciary Email Allotment Registration No. _____/2011

Place: New Delhi Authorised Email Administrator
Date: - -2011. Member Judicial, eCommittee, Supreme Court of India.